

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.68 of 2017 (SZ)**

Appellant(s)

Respondent(s)

Tandur Citizens Welfare Society  
Rep. by its President,  
Rajgopal Sarda  
No.7/7/52/4A Gomthikunj, Tandur  
Rangareddy District, Telangana

Vs

Government of Telangana  
Rep. by its Secretary,  
Mines & Geology Department  
Secretariat, Hyderabad and others

Counsel appearing for applicant  
M/s.Swaminathan Law Associates  
T.Hemalatha, R.Mohandoss  
K.Thirunavukarasu, & P.R.S.Thamizhmaran

Counsel appearing for respondents  
Mrs.Yasmeen Ali for R1 to R5

Note of the Registry	Orders of the Tribunal
Item No.16	<p>Date: 29<sup>th</sup> May, 2017</p> <p>At the request of the learned counsel appearing for the 2<sup>nd</sup> respondent to file Status Report, post this application on 07.08.2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>